

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 220
CP (CAA) No. 14/230-232/JPR/2022
Connected with
CA (CAA) No. 05/230/JPR/2020
Under Section 230 of
Companies Act, 2013

In the matter of:

Modern Denim Ltd.

...Transferor Company

With

Modern Insulators Ltd.

...Transferee Company

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

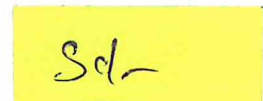
For the Applicant : Kartikeya Sharma, Adv.
D.D. Singhvi, Adv.

ORDER

Heard Mr. Kartikeya Sharma, Adv. & Mr. D.D. Singhvi, Adv. appearing on behalf of the Petitioner Companies who submits that arguing counsel for the Petitioner has given his NoC in this matter and the parties may engage another counsel in this matter. Responses from Income Tax Department, BSE & SEBI are yet to come. RD has filed its response. Copy of the same be furnished to the opposite counsel. List the matter on 06.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 10, 2024